## NATIONAL COMPANY LAW TRIBUNAL

## **NEW DELHI BENCH**

CP 345(ND) 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2017

NAME OF THE COMPANY: M/s NGS Biotech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME

DESIGNATION

REPRESENTATION

**SIGNATURE** 

For the Petitioner (s) : Mr. Shaildendra Kumar Roy, PCS

For the Respondent (s): Mr. Manish Raj, CP for ROC Delhi,

Ms. Easha Kadian, Advocate for Income Tax

Department

## ORDER

Mr. Manish Raj on behalf of the ROC and Ms. Easha Kadian, Counsel for the Income Tax Department are present.

They have no objection subject to compliance as required.

Reserved for orders.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)